

SNATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI
SPECIAL BENCH

Item No. 2.

C.P. (IB)/3765(MB)2018

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

MS. REETA KOHLI
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **09.07.2024**

NAME OF THE PARTIES: **Zubin Shekary**

Vs

BSR And Company Llp.

For OC : Adv. Mily Ghoshal a/w Sophia Hussain & Adv. Akshata Chavan
i/b M/s Legal Ventures

For CD : Adv. Anindita Row Chowdhury A/w Vatsala Rai, Adv. Sushrut
Garg & Aakruti Jayendran i/b A & b & Partners.

Section 9 of IBC

ORDER

Heard both the Counsel for OC and CD. **Let the matter be placed before
the Regular Bench on 25.07.2024.**

Sd/-
SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

Sd/-
MS. REETA KOHLI
HON'BLE MEMBER (JUDICIAL)

(AJ)